

During the last three years and current year for the above mentioned Incident Head NHRC recommended monetary relief ₹ 77,00,000/- in 31 cases and Disciplinary Action in 0 case. There is no recommendation for Prosecution in above cases.

State-wise details of cases where NHRC recommended monetary relief

State/UT Name	No. of Cases	Amount in ₹
Chhattisgarh	1	100000
Delhi	1	100000
Gujarat	8	1200000
Haryana	5	1050000
Maharashtra	14	4850000
Rajasthan	2	400000
TOTAL	31	7700000

Rise in sexual harassment cases

1198. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sexual harassment cases are on the rise in Maharashtra, Telangana, Andhra Pradesh and other States; and

(b) if so, the details of the cases in these States and the number of persons booked under the Nirbhaya Act and status of the prosecutions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), a total of 9173, 12589 and 9735 cases were reported in the country (including Maharashtra, Telangana and Andhra Pradesh) under insult to the modesty of women (section 509 IPC) during 2012, 2013 and 2014 respectively. State/UT-wise cases reported, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under insult to the modesty of women during 2012-2014 is given in the Statement-I (*See below*). State/UT-wise cases reported, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under sexual harassment (section 354A IPC) during 2014 is given in the Statement-II (*See below*).

As per the Seventh Schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of all crimes, within their jurisdiction including crimes against women lies with the State Governments/Union Territory Administrations.

Statement-I

State/UT-wise Cases Reported(CR), Cases Chargesheeted(CS), Cases Convicted(CV), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under insult to the modesty of women during 2012-2014

Sl. No.	State/UT	CR	CS	CV	PAR	PCS	PCV
2012							
1.	Andhra Pradesh	3714	3104	693	4348	4077	690
2.	Arunachal Pradesh	2	0	0	0	0	0
3.	Assam	5	1	0	12	8	0
4.	Bihar	37	33	0	39	40	0
5.	Chhattisgarh	162	156	28	193	195	38
6.	Goa	16	6	1	17	8	1
7.	Gujarat	93	92	16	117	120	16
8.	Haryana	434	417	274	558	577	313
9.	Himachal Pradesh	68	52	1	91	79	2
10.	Jammu and Kashmir	347	330	98	447	447	149
11.	Jharkhand	10	20	5	51	29	6
12.	Karnataka	100	150	1	147	137	2
13.	Kerala	498	469	83	538	516	101
14.	Madhya Pradesh	774	772	160	1056	1058	190
15.	Maharashtra	1294	1044	30	1548	1433	34
16.	Manipur	1	0	0	0	0	0
17.	Meghalaya	0	0	0	0	0	0
18.	Mizoram	0	1	1	1	1	1
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	304	262	18	376	371	23
21.	Punjab	31	13	3	45	24	5
22.	Rajasthan	18	15	5	20	20	4
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	382	351	113	470	332	154
25.	Telangana						
26.	Tripura	7	10	1	15	15	1

Sl. No.	State/UT	CR	CS	CV	PAR	PCS	PCV
27.	Uttar Pradesh	8	9	826	14	14	1167
28.	Uttarakhand	73	67	49	103	98	66
29.	West Bengal	556	380	96	617	406	99
TOTAL STATES		8934	7754	2502	10823	10005	3062
30.	Andaman and Nicobar Islands	4	4	0	6	4	0
31.	Chandigarh	25	15	0	32	22	0
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi UT	208	158	63	231	193	73
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	2	6	1	17	23	1
TOTAL UTs		239	183	64	286	242	74
TOTAL (ALL INDIA)		9173	7937	2566	11109	10247	3136

2013

1.	Andhra Pradesh	4702	4141	638	5327	5121	820
2.	Arunachal Pradesh	3	3	0	3	2	0
3.	Assam	14	8	0	14	11	0
4.	Bihar	52	39	1	54	44	1
5.	Chhattisgarh	180	180	28	304	304	122
6.	Goa	54	34	3	43	42	3
7.	Gujarat	77	69	12	115	112	13
8.	Haryana	643	606	191	776	789	278
9.	Himachal Pradesh	111	88	0	121	113	0
10.	Jammu and Kashmir	354	326	122	432	426	152
11.	Jharkhand	18	31	7	27	13	10
12.	Karnataka	137	139	5	170	165	6
13.	Kerala	404	436	94	430	465	99
14.	Madhya Pradesh	736	699	174	966	967	332
15.	Maharashtra	2632	2144	76	3188	2856	94
16.	Manipur	0	0	0	0	0	0
17.	Meghalaya	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0

Sl. No.	State/UT	CR	CS	CV	PAR	PCS	PCV
19.	Nagaland	1	1	2	1	1	2
20.	Odisha	426	375	12	516	514	22
21.	Punjab	67	35	5	86	54	10
22.	Rajasthan	25	19	11	28	28	19
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	313	262	250	332	366	206
25.	Telangana						
26.	Tripura	7	5	4	16	9	4
27.	Uttar Pradesh	25	17	155	39	26	174
28.	Uttarakhand	72	69	48	90	90	107
29.	West Bengal	577	478	187	571	541	194
TOTAL STATES		11630	10204	2025	13649	13059	2668
30.	Andaman and Nicobar Islands	8	10	1	11	16	1
31.	Chandigarh	26	24	4	26	32	5
32.	Dadra and Nagar Haveli	1	1	0	1	1	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi UT	916	700	81	1046	904	103
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	8	7	1	6	8	1
TOTAL UTs		959	742	87	1090	961	110
TOTAL (ALL INDIA)		12589	10946	2112	14739	14020	2778

2014

1.	Andhra Pradesh	2649	2137	288	3020	2736	344
2.	Arunachal Pradesh	3	1	0	3	2	0
3.	Assam	1	1	0	1	1	0
4.	Bihar	69	107	11	82	155	21
5.	Chhattisgarh	79	74	51	92	95	67
6.	Goa	57	44	2	47	43	4
7.	Gujarat	173	166	21	195	192	21
8.	Haryana	102	69	4	94	96	5
9.	Himachal Pradesh	60	47	0	59	59	0
10.	Jammu and Kashmir	237	213	41	283	288	54

Sl. No.	State/UT	CR	CS	CV	PAR	PCS	PCV
11.	Jharkhand	18	36	0	70	110	0
12.	Karnataka	170	146	4	190	178	7
13.	Kerala	257	244	51	299	289	61
14.	Madhya Pradesh	429	435	146	626	626	215
15.	Maharashtra	1575	1622	51	1922	1869	57
16.	Manipur	0	0	0	0	0	0
17.	Meghalaya	54	27	0	37	31	0
18.	Mizoram	29	28	0	8	7	0
19.	Nagaland	1	0	0	1	0	0
20.	Odisha	379	360	5	467	446	5
21.	Punjab	35	23	3	43	36	4
22.	Rajasthan	18	10	5	13	13	5
23.	Sikkim	3	1	0	3	1	0
24.	Tamil Nadu	229	202	124	423	342	138
25.	Telangana	1142	1057	114	1287	1260	122
26.	Tripura	11	5	0	8	12	0
27.	Uttar Pradesh	29	20	4	33	32	4
28.	Uttarakhand	4	6	26	4	5	27
29.	West Bengal	543	408	128	737	442	128
TOTAL STATES		8356	7489	1079	10047	9366	1289
30.	Andaman and Nicobar Islands	5	5	0	6	8	0
31.	Chandigarh	2	8	6	5	9	9
32.	Dadra and Nagar Haveli	1	1	0	1	1	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi UT	1361	634	126	941	677	164
35.	Lakshadweep	2	0	0	0	0	0
36.	Puducherry	8	7	1	17	13	1
TOTAL UTs		1379	655	133	970	708	174
TOTAL (ALL INDIA)		9735	8144	1212	11017	10074	1463

Source: Crime in India.

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Statement-II

Details of State/UT-wise Cases Reported (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under sexual harrasment (Section 354A IPC) during-2014

Sl. No.	State/UT	Sexual Harassment					
		CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1072	703	21	1063	855	21
2.	Arunachal Pradesh	21	16	1	27	23	1
3.	Assam	458	85	4	458	85	6
4.	Bihar	271	204	4	372	297	4
5.	Chhattisgarh	649	639	185	696	703	192
6.	Goa	50	32	0	56	33	0
7.	Gujarat	405	379	1	578	571	1
8.	Haryana	599	448	24	701	650	32
9.	Himachal Pradesh	159	126	4	189	184	8
10.	Jammu and Kashmir	242	199	5	359	359	11
11.	Jharkhand	114	112	11	234	231	11
12.	Karnataka	253	194	0	356	272	0
13.	Kerala	980	788	38	1074	901	45
14.	Madhya Pradesh	3163	3327	573	4375	4375	816
15.	Maharashtra	4052	3056	66	4811	4026	78
16.	Manipur	5	0	0	3	0	0
17.	Meghalaya	0	0	0	0	0	0
18.	Mizoram	53	45	31	54	52	33
19.	Nagaland	5	2	1	5	2	1
20.	Odisha	802	651	2	1009	862	3
21.	Punjab	344	191	12	366	239	22
22.	Rajasthan	727	458	95	841	823	136
23.	Sikkim	14	14	1	17	15	1

1	2	3	4	5	6	7	8
24.	Tamil Nadu	46	39	24	58	98	40
25.	Telangana	620	484	26	747	672	26
26.	Tripura	82	66	5	76	101	6
27.	Uttar Pradesh	4435	3737	542	7333	5984	816
28.	Uttarakhand	22	16	3	22	20	4
29.	West Bengal	1045	895	7	962	895	7
TOTAL STATES		20688	16906	1686	26842	23328	2321
30.	Andaman and Nicobar Islands	18	20	1	21	20	2
31.	Chandigarh	31	23	9	39	30	11
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	3	2	0	3	3	0
34.	Delhi UT	1186	600	64	1052	694	65
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	12	10	0	7	10	0
TOTAL UTs		1250	655	74	1122	757	78
TOTAL (ALL INDIA)		21938	17561	1760	27964	24085	2399

Source: Crime in India.

Note: Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Human trafficking from Bangladesh

1199. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of human trafficking from Bangladesh to West Bengal are rampant;

(b) the number of such incidents reported and the number of victims rescued in the last three years, year-wise;

(c) whether it is a fact that both the victims of trafficking and perpetrator are charged under Foreigner's Act, 1946 and are prosecuted;

(d) whether it is also a fact that victims are sent to shelter homes and are not deported till cases are disposed; and